

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.4452**  
(ANSWERED ON 02.04.2026)

**EXPENDITURE ON CONSULTANCY SERVICES**

**4452. SHRI DEREK O' BRIEN:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the year-wise number of consultants engaged by all the Central Ministries/Departments during the last five years and as on date;
- (b) the year-wise expenditure incurred on consultancy services during that period;
- (c) whether consultants are individuals or firms, name of firms, mode of selection, contract period (start/end dates) and contract value; and
- (d) the number of instances where consultancy services were extended/renewed without a fresh tender, along with the reasons?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): The General Financial Rules (GFR), 2017, administered by Department of Expenditure, Ministry of Finance, provides for the fundamental principles applicable to all Ministries or Departments regarding engagement of consultant(s)/ external professionals, consultancy firms for a specific job. As informed by Department of Expenditure, data regarding engagement of Consultants is maintained by respective Ministries/ Departments.

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